

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 301
CP No. 196/241-242/JPR/2020
Under Section 241 of
Companies Act, 2013

In the matter of:

Shri Sohan Lal Gupta

...Petitioner

Versus

Shri Hanumant Estates Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Rachit Sharma, Adv.
For the Respondent : None appeared

ORDER

Mr. Rachit Sharma, Adv. appearing on behalf of the Petitioner. None appeared for the Respondent. List the matter on 30.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 07, 2024